

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/165(CHE)/2022
NAME OF THE PETITIONER(S) : T Srihari Kumar Bhagavat and others
NAME OF THE RESPONDENTS : Karthik Travels Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Vikash for the Petitioner.

Ld. Counsel Ms. Anisha for the Respondent.

Ld. Counsel for the Respondent submits that payment of the second installment will be made by the end of July 2024.

Till date settlement terms not finalized.

List the petition for settlement if any / hearing on **08.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)